

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

1. M.A. 309/06 for appropriate orders.
Copy not served.

Bench.

208-06

the Respondents are free to give full consideration to the grievances of the Applicant pertaining to his transfer from Gopalpur-on-Sea and pertaining to his prayer for voluntary retirement.

Send copies of this order to the Respondents, along with copies of M.A.No. 827/05. Mr. B.K. Sahoo, Lt. Counsel for the Applicant undertakes to file five extra copies of M.A.No. 827/05, in course of the day.

Free copies of this order be supplied to the Lt. Counsel appearing for both the parties, in course of the day.

Member (Judicial)

Order dated: 24.08.2006

Ld. Counsel for the Applicant is absent. Mr. U.B. Mohapatra, Lt. Sr. Standing Counsel for the Respondents through Misc. Application No. 309/06 intimates that the order of this Tribunal passed on 16.12.2005 has already been implemented making this Original Application infructuous.

This O.A. is disposed of accordingly being infructuous.

Member (Admn.)

Copies of order dt 24/8/06
Brou to counsel for both
Sides.

11/9/06

SO.